

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. \*34**

**TO BE ANSWERED ON THE 22<sup>ND</sup> JULY, 2026/ ASHADHA 31, 1948 (SAKA)**

**VISION DOCUMENT ON DRUG CONTROL**

**\*34 # SHRI GHANSHYAM TIWARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether any SOP has been adopted for the implementation of the Vision Document on Drug Control (2026–2029) and, if so, the key focus areas thereof;**

**(b) whether any action plan has been formulated for the States under this Vision;**

**(c) whether the Ministry has initiated capacity-building or awareness programmes for law enforcement agencies and educational institutions under this Vision;**

**(d) whether any financial assistance has been released to the States and implementing agencies for the execution of this Vision; and**

**(e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e) A Statement is laid on the Table of the House.**

**STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO-\*34  
FOR 22.07.2026 REGARDING VISION DOCUMENT ON DRUG CONTROL**

**(a) To address the challenge of illicit drug trafficking & abuse of drugs, Vision Document on Narcotics Control (2026-2029) has been released on 26.06.2026. The Vision Document is to be implemented by the concerned Central Ministries/ Departments/ agencies and the State Governments/UTs as per the action points and timelines specifically mentioned for each Central Ministry/ Department/ Agency. The four key focus areas outlined in the vision document are as under: -**

**(i) Enforcement (Intelligence & Operations)**

**(ii) Precursors & Synthetic Drugs Control**

**(iii) Demand & Harm Reduction**

**(iv) Capacity Building & Coordination**

**(b) Specific actionable points for the States/UTs along with the timelines have been detailed in the Vision Document. It is further envisaged that States and Districts would prepare their vision for 3 years Road Map to control drugs in consonance with the National Road Map outlined in the Vision Document.**

**(c) The Vision Document on Narcotics Control (2026–2029) envisages a comprehensive framework for capacity building, awareness and preventive interventions. It focuses on strengthening the institutional capacity of States, Anti-Narcotics Task Force (ANTFs), forensic laboratories and NCB, enhancing inter-agency coordination through the Narco-Coordination Centre (NCORD) mechanism and monitoring implementation of the Roadmap on a quarterly basis. Further, under Demand and Harm Reduction, the Vision Document seeks to strengthen the Nasha Mukta Bharat Abhiyaan (NMBA) through large-scale awareness and preventive initiatives in educational institutions and communities, including awareness campaigns, training of teachers, counsellors and healthcare professionals, promotion of drug-free campuses, consent based screening as part of student welfare programme, establishment of Anti-Drug Committees, appointment of anti-drug officers and institutional mechanisms for early identification, counselling and referral of students, through various Ministries in the Government.**

**(d) & (e) Ministry of Home Affairs is providing assistance to States/ UTs under the Assistance to States/UTs Scheme for strengthening anti-narcotics enforcement capacity and related infrastructure. Under the said scheme, Rs. 13.44 crore has been released to various States / UTs during 2025-26.**

**Ministry of Social Justice & Empowerment has formulated and is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme to tackle the issue of substance use. Under the scheme, financial assistance is provided to State Governments/ UTs as per their State Action Plan for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand reduction by States/ UTs etc. Under the said scheme, Rs. 332.28 crore has been released during 2025-26.**

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